

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 37
ANSWERED ON 27/11/2024

TARGETS SET UNDER PM-SGMBY

*37 Smt. SUPRIYA SULE
Dr. AMOL RAMSING KOLHE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has approved PM-Surya Ghar Muft Bijli Yojana (PM-SGMBY) and if so, the details along with aims and objectives thereof;
- (b) whether the Government has set any specific targets under the PM-SGMBY and if so, the details thereof;
- (c) the steps taken/being taken by the Government to ensure that the benefits of the PM-SGMBY would reach marginalized and economically weaker sections of society;
- (d) the number of households that are estimated to get benefits from this Yojana during the current financial year in the State of Maharashtra;
- (e) the steps that are being taken to ensure that solar panel installations under the PM-SGMBY are durable and have a long operational life;
- (f) the total financial outlay allocated under the PM-SGMBY during the current fiscal year along with the percentage of funds under this Yojana that will be directed toward infrastructure development including solar panel installation; and
- (g) the manner in which the Government plans to monitor the progress and impact of the PM-SGMBY?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS,
& FOOD AND PUBLIC DISTRIBUTION**

(SHRI PRALHAD JOSHI)

(a) to (g) A statement is laid on the table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (g) of the Lok Sabha Starred Question No. 37 to be answered on 27/11/2024 regarding “Targets Set Under PM-SGMBY” by Smt. Supriya Sule and Dr. Amol Ramsing Kolhe

(a) & (b) The Government has approved PM-Surya Ghar: Muft Bijli Yojana in February 2024, to increase the share of solar rooftop capacity and empower residential households to generate their own electricity. The scheme has an outlay of Rs 75,021 crore and is to be implemented till FY 2026-27. The aims and objectives of the scheme are:

- To achieve 1 crore rooftop solar (RTS) installations in residential sector.
- To help provide free/low-cost electricity to 1 crore households up to 300 units of electricity per month by installation of RTS.
- To produce renewable electricity of 1 lakh crore units through the solar capacity installed under the scheme, which will result in reduction of 72 crore ton of CO₂eq emission during the 25 years of lifetime for RTS projects.
- To develop the required enabling ecosystem for RTS projects, including regulatory support, manufacturing facilities, supply chain, vendor network, operation & maintenance facilities, etc., in the country.
- To boost local economy and employment generation along with enhanced energy security.
- To aid in achievement of India’s commitment for green climate through its NDCs (Nationally Determined Contributions) at UNFCCC by installation of 30 GW of solar capacity through RTS by 2026-27.

(c) To ensure that the benefits of the PM-SGMBY would reach marginalized and economically weaker sections of society, higher central financial assistance (CFA) of the order of 60% of the benchmark cost is being provided for the rooftop solar plants of capacity 1 kW and 2 kW.

(d) Maharashtra has estimated that a total of 1.6 lakh households would benefit from the scheme during the current financial year in the state of Maharashtra.

(e) Ministry has issued a quality control order to ensure quality of equipment being used for installation of solar power plants in the country. In addition, to ensure the quality and reliability of solar equipment being used for installation of rooftop solar plants under the Scheme, Ministry has prescribed detailed specification for the solar modules, inverters and other balance of plant. The solar modules to be used has to be mandatorily manufactured in the country using domestically manufactured solar cells. Further, Ministry has Approved List of Modules and Manufacturers (ALMM) and it is mandatory to procure solar modules only that are approved under the ALMM. So far, as quality of installation is concerned, Ministry has issued quality manuals and best practices for installation of RTS and it has been mandated that the vendors should have technically qualified manpower and also the RTS plant installed by the vendor has to be mandatorily maintained for a period of 5 years from the date of commissioning. Additionally, there is a provision under the scheme for random inspection of 1% of the total installations.

(f) A financial outlay of Rs 9600 crore has been allocated at Revised Estimate stage during the year 2024-25 for the scheme, which will be mainly utilised for providing CFA to consumers installing solar panel under the scheme.

(g) Under the PM-Surya Ghar: Muft Bijli Yojana, there is a provision for monitoring of the scheme at various levels. The scheme’s implementation framework includes the constitution of Group of Ministers to provide overall direction and coordination for the scheme, a Steering Committee chaired by Cabinet Secretary, a State Level Coordination Committee headed by the Chief Secretary of State/Advisor to Administrator of UTs and a District Level Committee headed by the District Magistrate/District Collector. Further, the Mission Directorate in the Ministry of New and Renewable Energy is responsible for the implementation of the scheme and the REC Ltd being the National Programme Implementation Agency at the national level and Electricity Distribution Utilities being state implementing agencies at state/UT level to function under the directions of the Mission Directorate.
